NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 189/16	TP 77/17	Hearing	433(e)	Software One India Pvt. Ltd. Vs IIHT Cloud Solutions Pvt. Ltd.

SL. NAME (IN CAPITAL)

10.

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Avinash Bangera Manager-Accombs 1145 Cloud Solum Bangaler.

None appeared for petitioner. Petitioner is called, absent. As seen from record, objections raised by the Registry of Hon'ble High Court are not complied. Representative of respondent Company requested time to engage a counsel.

List it on 18.04.2017.

MEMBER (J)

MEMBER (T)